

**CENTRAL ELECTRICITY REGULATORY COMMISSION  
NEW DELHI**

**Petition No. 364/TD/2022**

Subject : Petition seeking for down-gradation of the inter-state trading licence from Category I to Category V as granted to by the Petitioner and for the change in name of inter-state trading licence of the Petitioner.

Date of Hearing : 25.4.2023

Coram : Shri Jishnu Barua, Chairperson  
Shri I. S. Jha, Member  
Shri Arun Goyal, Member  
Shri P. K. Singh, Member

Petitioner : Svaryu Energy Limited (formerly, Refex Energy Limited)

Parties Present : Shri Anand Ganesan, Advocate, SEL  
Shri Amal Nair, Advocate, SEL  
Ms. Kritika Khanna, Advocate, SEL

**Record of Proceedings**

Learned counsel for the Petitioner submitted that the instant Petition has been filed for seeking down-gradation of its inter-State trading licence from Category I to Category V and for change in name of the Petitioner Company in the inter-State trading licence granted by the Commission from "Refex Energy Limited" to "Svaryu Energy Limited". Learned counsel submitted that the Petitioner vide its affidavit dated 27.3.2023 has already filed all the additional details called for vide Record of Proceedings for the hearing dated 14.2.2023. Learned counsel submitted that keeping in view that the Petitioner has prayed for down-gradation of its trading licence from the date of filing of the Petition, the Petitioner has paid the requisite licence fees on *pro rata* basis till the date of filing of the instant Petition. Learned counsel further added that the Petitioner will, however, abide by the date of down-gradation of trading licence as may be allowed by the Commission in the order and will pay the balance trading licence fees accordingly.

2. After hearing the learned counsel for the Petitioner, the Commission directed the Petitioner to submit Special Audited Balance sheet on affidavit within 15 days.
3. Subject to the above, the Commission reserved the matter for order.

**By order of the Commission**

**Sd/-  
(T.D. Pant)  
Joint Chief (Law)**